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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2566/96

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. S.P. BISWAS, MEMBER(A)

Wednesday, this the 18th day of December, 1996.

Shri R.S. Sehrawat,
S/o Shri Rizakram
R/o House No. 924,
Village and Post office
Bawana,
Delhi.

...Applicant

(through Shri S.S. Tiwari, Advocate)

versus

1. Sports Authority of India
through its Director General,
Jawahar Lal Nehru Stadium,
New Delhi.
2. Regional Director (SNSCC),
I.G. Stadium,
New Delhi.

...Respondents

The application having been heard on 18.12.1996 the Tribunal on the same day delivered the following:

ORDER
Chettur Sankaran Nair(J), Chairman

Applicant seeks a direction to respondents to consider him for promotion (Wrestling Coach) in the scale of Rs.3000-4500/- with effect from the date on which his junior was promoted. For the same relief, he has made Annexure-A representation and that is pending consideration before first respondent. First respondent will consider the representation, pass a speaking order thereon and communicate the same to applicant within ten weeks from today.

(2)

-2-

2. Applicant will produce a copy of this order and this original application before first respondent who shall acknowledge the same. Applicant will thereafter lodge a copy of the acknowledgement in the Registry which will form part of the record.

3. With the aforesaid directions, we dispose of the original application.

Dated, this the 18th day of December, 1996.



(S.P. Biswas)
Member(A)



(Chettur Sankaran Nair(J))
Chairman

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